

| Annexure-7 | | | | | | | | | | | | | |
|--|---------------------|------------|---------------------------|----------------|-----------------------------|-----------------|------------------------------|---|----------------------------------|--|---------------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: Emm Bee Fincap Private Limited ; Date of commencement of CIRP:16.05.2025 (Order served to IRP dated 20.05.2025); List of creditors as on: 06.06.2025 | | | | | | | | | | | | | |
| List of operational creditors (Government dues) (Amount in INR) | | | | | | | | | | | | | |
| S.N o. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues,that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| | TOTAL | | | NIL | - | - | | - | - | - | NIL | - | |